

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 592/(MAH)/2017
CA No.

CORAM:


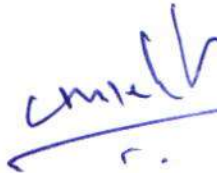
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Industrial X-Ray & Allied Radiographers (I) Pvt. Ltd.
V/s.
Truefit Engineering Co. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
55.	Shri Krishna, Suryawanshi, (RMP LEGAL)	Adv. for Petitioner	
52.	Dehvi & Co M.S. Dehvi	Adv for Defendant	

ORDER
TCP 592/I&BC/NCLT/MB/MAH/2017

1. Learned Representative from the side of the Respondent is present and stated that a reply on receiving the requisite Form is submitted before the NCLT Registry.
2. To be circulated to the Petitioner.
3. Matter is now listed for hearing on **23.08.2017 at 2.30 p.m.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
Date : 04.08.2017.

Sd/-

M.K. Shrawat
Member (Judicial)

(No follow)